

ITEM NO.9

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 129/2022

SUKASH CHANDRA SHEKHAR @ SUKESH & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION

IA No. 87378/2022 - APPLICATION FOR VACATION OF INTERIM ORDER

IA No. 66773/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 77348/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 86846/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 86843/2022 - INTERVENTION/IMPLEADMENT

IA No. 84409/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 70258/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 30-06-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE J.B. PARDIWALA

(VACATION BENCH)

For Petitioner(s) Mr. R. Basant, Sr. Adv.
Mr. Arijit Prasad, Sr. Adv.
Mr. Ashok K. Singh, Adv.
Ms. Ankita Baluni, Adv.
Mr. Sandeep Kumar Bhardwaj, Adv.
Mr. Deepak Kumar, Adv.
Ms. Sonakshi Monga, Adv.
Mr. Tanishq Mehta, Adv.
Mr. Aftab Ali Khan, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. S.V. Raju, ASG
Mr. K.M. Nataraj, ASG
Mr. Zoheb Hossain, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Rajat Nair, Adv.
Mr. Mukesh Kumar Maroria, AOR
Ms. Sairica Raju, Adv.
Ms. Gurmeet Singh Makker, AOR
Ms. Swati Ghildiyal, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

The petitioners are reported to have filed their objections/affidavits on 28th June, 2022. The same are not placed on record. The Registry is directed to tag those papers in the paper book of the case.

List the matter for further consideration on 13th July, 2022.

**(SONIA BHASIN)
COURT MASTER (SH)**

**(RENU BALA GAMBHIR)
COURT MASTER (NSH)**